



കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

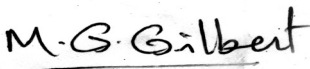
വാല്യം 6 Vol. VI	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2017 ജൂലൈ 4 4th July 2017 1192 മിഥുനം 20 20th Mithunam 1192 1939 ആഷാഢം 13 13th Ashadha 1939	നമ്പർ } No. } 27
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PART IV

Private Advertisements and Miscellaneous Notifications

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Gilbert. M. G, Jose Villa, Viralivila, Chani, Kanjiramkulam P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 524, holder of S. S. L. C. Book No. 151757 with Register No. 499963 of March 1982, and presently working as 3rd Grade Overseer in the Office of the Assistant Executive Engineer, Minor Irrigation Sub Division, PMG, Thiruvananthapuram, have changed my signature as shown below:

Old Signature: 

New Signature: 

This change will come into effect in all records related to me.

Kanjiramkulam,
31-5-2017.

GILBERT. M. G

NOTIFICATION

I, Priya B. Ambily, Peechinakathu Puthen Veedu, House No. 248, Vlathankara, Vlathankara P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 134, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Chakravar in my S. S. L. C. No. C 121218 with Register No. 132794 of March 2002, is corrected as Christian, Latin Catholics vide Certificate No. A6/25711/16/K.Dis., dated 25-1-2017, issued by the Tahsildar, Neyyattinkara Taluk.

This correction will come into effect in all records related to me.

Vlathankara,
20-5-2017.

PRIYA B. AMBILY

NOTIFICATION

I, Rajeesh. B. T, Rajesh Bhavan, Kambrakarakkadu, Ayira P. O., Neyyatinkara Taluk, Thiruvananthapuram District, Pin-695 502, do hereby notify for the information of all concerned authorities and the public that my Community which is wrongly entered as Christian, Latin Catholic Nadar in my S. S. L. C. No. H 595379 with Register No. 547527 of March 2008 is corrected as Christian SIUC Nadar Community Vide Certificate No. A6/21855/17/K.Dis. dated 19-4-2017 issued by the Tahsildar, Taluk Office, Neyyatinkara.

This correction will come into effect in all records related to me.

Ayira,
29-4-2017.

RAJEEESH. B. T

NOTIFICATION

I, Santhosh Kumar. M, Puthuval Puthen Veedu, T.C. IV/3680, Cheruvally Lane-II, Gandhipuram, Sreekaryam P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Nadar, in my S. S. L. C. Book No. B 260854 with Register No. 504206 of March 1990, is corrected as Christian-Nadar-SIUC, vide Certificate No. A5/13465/17/K.Dis., dated 6-5-2017, issued by the Tahsildar, Thiruvananthapuram Taluk.

This correction will come into effect in all records related to me.

Sreekaryam,
25-5-2017.

SANTHOSH KUMAR. M

NOTIFICATION

I, Sherin B. Wilson, Devadas Bhavan, House No. 262, Thripadapuram, Kulathoor P. O., Attipra, Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 583, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian, Nadar in my Duplicate S. S. L. C. No. K 503582 with Register No. 453566 of March 1998, is corrected as Christian-Nadar-SIUC, vide Certificate No. A5-19190/17/K.Dis., dated 25-5-2017, issued by the Tahsildar, Thiruvananthapuram Taluk.

This correction will come into effect in all records related to me.

Kulathoor,
30-5-2017.

SHERIN B. WILSON

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Jelin Chacko, Vadavoor House, TC. 76/333, VRA-19, Anayara, Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 029, holder of All India Secondary School Examination, 1994, Certificate Serial No. SSE/94/0052877

with Roll No. 4119544 of March 1994, issued from Central Board of Secondary Education, Delhi, also known as Jelin Janeephar in the Aadhaar No. 9130 2598 0615, issued from Unique Identification Authority of India; Permanent Account No. AOQPJ3852F, issued from Income Tax Department, Government of India; Passport No. J9200721, dated 29-8-2011, issued from Passport Office, Thiruvananthapuram, known as Jelinjaneephar in the Ration Card No. 1103089361 (Sl. No. 7), dated 24-12-2008, issued by the Taluk Supply Officer, Thiruvananthapuram, known as Jelin in the Electoral Identity Card No. ARA0281428, dated 27-3-2011, issued by the Electoral Registration Officer, Kazhakkootam LA Constituency, and in the Marriage Certificate dated 18-1-2001, issued from Don Bosco Centre, Manacaud, Thiruvananthapuram, is one and the same person. Hereafter I will be known by the name Jelin Janeephar only consequent on my marriage.

This change will come into effect in all records related to me.

Anayara,
30-5-2017.

JELIN CHACKO

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Rakesh. M. S, 'Gowrishankaram', T.C. X/830-2, Edakulam Road, Mannamoola, Peroorkada P. O., Thiruvananthapuram District, Pin-695 005, holder of All India Secondary School Examination, 2000 Certificate S. No. SSE/2000/00184672 with Roll No. 4125166 of March 2000, issued from Central Board of Secondary Education, Delhi; Bachelor of Technology Degree Certificate with Register No. 40398801/02401061 of May 2006, issued from University of Kerala; Aadhaar No. 4969 3814 1437, issued from Unique Identification Authority of India; Driving Licence No. 1/2780/2002, dated 11-10-2010, issued by the ALA, Thiruvananthapuram; Permanent Account No. AQKPR9633A, issued from Income Tax Department, Government of India, also known as M. S. Rakesh in the All India Senior School Examination, 2002 Certificate S. No. SSCE/2002/083095 with Roll No. 4220698 of March 2002, issued from Central Board of Secondary Education, Delhi; Ration Card No. 1102021554, dated 2-9-2011, issued by the City Rationing Officer North, Thiruvananthapuram, known as Rakesh Muralidharan Sajitha Rani in the Birth Certificate with Registration No. 2106/1984, date of Registration 17-3-1984, issued from Corporation of Thiruvananthapuram; Passport No. N0491928, dated 15-7-2015, issued by the Assistant Consular Officer, Consulate General of India, Munich, and known as Rakesh in the Duplicate Electoral Identity Card No. FVM1417641, dated 30-10-2008, issued by the Electoral Registration Officer, Vattiyookavu LA Constituency, is one and the same person. Hereafter I have changed my name as Rakesh Muralidharan Sajitha Nair.

This change will come into effect in all records related to me.

Peroorkada,
31-5-2017.

RAKESH. M. S

NOTIFICATION

I, Shanu. G. O, TC 43/960 (6), C. S. I. Junction, Paruthikuzhi, Manacaud P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 009, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Cheramar in my S. S. L. C. Book No. H 208917 with Register No. 103866 of March 1995, is corrected as Christian-Cheramar, vide Certificate No. A6-17907/17/K.dis., dated 24-5-2017, issued by the Tahsildar, Thiruvananthapuram Taluk.

This correction will come into effect in all records related to me.

Manacaud,
31-5-2017.

SHANU. G. O

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Jithu. M. S, House No. 27/2117, Chirakkulam Road, Rishimangalam, G.P.O., Thiruvananthapuram District, Pin-695 001, holder of S.S.L.C. No. H 483916 with Register No. 544281 of May 2008; Higher Secondary Examination Certificate No. HSE 016894 with Register No. 6017440 of March 2010, issued from Board of Higher Secondary Examination, Government of Kerala; Diploma in Computer Applications (DCA) Course Certificate Serial No. 021874 with Registration No. 750 dated 7-2-2012, issued from TCL-ITC; Computerised Office Management Course Certificate No. 18654, dated 24-1-2012, issued from Institute of Human Resources Development, Thiruvananthapuram; Fashion Designing Course Certificate with Register No. ICEIT/748, issued from International Council for Education, Interrelation and Technology; Aadhaar No. 3162 5124 7571, issued from Unique Identification Authority of India; Electoral Identity Card No. YUC0800847, dated 7-4-2016, issued by the Electoral Registration Officer, Thiruvananthapuram Assembly Constituency; Permanent Account No. AVNPJ2364E, issued from Income Tax Department, Government of India; Employment Exchange Registration Identity Card with Registration No. 12/5281, dated 6-7-2012, issued from District Employment Exchange, Thiruvananthapuram, also known as M. S. Jithu in the Ration Card No. 1102049505 (Sl. No. 6) dated 1-6-2012, issued by the City Rationing Officer North, Thiruvananthapuram, is one and the same person. Hereafter I have changed my name as Meenakshi. M. S. and will sign accordingly.

This change will come into effect in all records related to me.

Rishimangalam,
5-4-2017.

JITHU. M. S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Prasanth. B. S, TC 4/605, Prasanth Nilayam, Sreevilas Lane, Kowdiar P. O., Thiruvananthapuram District, Pin-695 003, holder of Abstract of School Admission Register with Admission No. 13936, date of Admission 16-5-1986, issued from St. Mary's Higher Secondary School, Pattom; Electoral Identity Card No. UHE0600585, dated 6-7-2015, issued by the Electoral Registration Officer, Vattiyoorkavu Assembly Constituency; Aadhar Card No. 7648 0625 2520, issued from Unique Identification Authority of India; Birth Certificate with Registration No. 13887/2007, date of Registration 18-5-2007, issued from Corporation of Thiruvananthapuram, of my daughter Zara. P. Z; Birth Certificate with Registration No. 23873/2009, date of Registration 17-9-2009, issued from Corporation of Thiruvananthapuram, of my daughter Riya. P. Z, also known as B. S. Prasanth in the Ration Card No. 1102007550 (Sl. No. 3), dated 24-12-2008, issued by the City Rationing Officer North, Thiruvananthapuram, and known as Prasanth Balakrishna Pillai in the Aadhar Card No. 9441 0881 8403, issued from Unique Identification Authority of India, of my daughter Zara Prasanth Zoonaa, is one and the same person. Hereafter I will be known by the name Mohammed Zaid and will sign accordingly.

This change will come into effect in all records related to me.

Kowdiar,
3-6-2017.

PRASANTH. B. S

NOTIFICATION

I, Binu. M, T. C. 43/1359, Puthuval Puthenveedu, Muttathara, Vallakadavu P. O., Thiruvananthapuram District, Pin-695 008, do hereby notify for the information of all authorities concerned and the public that my minor son Binu Kumar, holder of Birth Certificate with Registration No. 3407/03, date of Registration 19-7-2003, issued from Corporation of Thiruvananthapuram, also known as Binu Kumar. B. S in the Extract of School Admission Register with Admission No. 50632, date of Admission 29-5-2013, issued from St. Mary's Higher Secondary School, Pattom, Thiruvananthapuram, known as Binukumar. B. S in the Aadhaar No. 3971 8381 0730 issued from Unique Identification Authority of India, and known as Binukumar in the Ration Card No. 1101032215 (Sl. No. 5), dated 24-12-2008, issued by the City Rationing Officer South, Thiruvananthapuram, is one and the same person. Hereafter I have changed his name as Adarsh. B.

This change will come into effect in all records related to him.

Vallakadavu,
30-5-2017.

BINU. M

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Rajasree R. N, 7A, Alliance Tower, DPI Junction, Thycaud P. O., Thiruvananthapuram District, Pin-695 014, presently working as Junior Co-operative Inspector in the Directorate of Handloom & Textiles, Thiruvananthapuram, holder of S. S. L. C. Book No. 859821 with Register No. 174071 of March 1979, Bachelor of Arts Degree Certificate with Register No. 46057 of April 1984, issued from the University of Kerala, Driving License No. 1/6740/2000, dated 12-6-2014, issued by the Assistant LA, Thiruvananthapuram, Ration Card No. 1103140068 (Sl. No. 1), dated 24-12-2008, issued by the Taluk Supply Officer, Thiruvananthapuram, known as Rajamma Narayanan Rajasree in the Certificate of Marriage with Registration No. 285/90, date of Registration 28-7-1990, issued by the Secretary, Corporation of Thiruvananthapuram, known as RajasreeSreekumar in the Permanent Account No. AKRPR8254N, issued from the Income Tax Department, Government of India, known as RajasreeSreekumar in the Electoral Identity Card No. YUC0229906, issued by the Electoral Registration Officer, 134 Thiruvananthapuram LA Constituency, Passport No. J0703404, dated 16-8-2010, issued by the Passport Officer, Thiruvananthapuram, in the Aadhaar No. 8904 2967 0846, issued by Unique Identification Authority of India, in the Birth Certificate with Registration No. 61, date of Registration 25-1-1994, issued by the Registrar of Births & Deaths, Corporation of Thiruvananthapuram, of my son Mahesh SreekumarRajasree, All India Secondary Examination, 2006, Certificate S. No. SSE/2006/063200 with Roll No. 6106066 of March 2006, issued from the Central Board of Secondary Education, Delhi, of my son SreekumarRajasree Vishnu, All India Secondary School Examination, 2010 Certificate S. No. SSE/2010/292085 with Roll No. 4151796 of March 2010, issued from the Central Board of Secondary Education, Delhi, of my son Mahesh SreekumarRajasree, and known as Rajasree in the Birth Certificate with Registration No. 50/90, date of Registration 6-2-1990, issued by the Registrar of Births & Deaths, Corporation of Thiruvananthapuram, of my son SreekumarRajasree Vishnu, is one and same person. Hereafter I will be known by the name Rajasree R.N.

This change will come into effect in all records related to me.

Thycaud,
8-6-2017.

RAJASREE R. N

NOTIFICATION

I, Manju T J, T J Mandiram House No. 207, Varthuvila, Pothencode, Pothencode P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 584, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian, Nadar, in my S.S.L.C. C. No. 473891 with Register No. 650427 of March 2003 is corrected as Christian-SIUC Nadar, vide Certificate No. A5-25478/2017/K.Dis. dated 14-6-2017 issued by the Tahasildar, Thiruvananthapuram Taluk.

This correction will come into effect in all records related to me.

Pothencode,
14-6-2017.

MANJU T J

NOTIFICATION

I, Ajith. M, Anu Bhavan, Mullankallu Kizhakkekara Puthen Veedu, Parandode P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 542, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian, Nadar in my S. S. L. C. No. E 617553 with Register No. 526650 of June 2005, is corrected as Christian-Nadar-SIUC vide Certificate No. B2-11789/17, dated 17-5-2017, issued by the Tahsildar, Nedumangad Taluk.

This correction will come into effect in all records related to me.

Parandode,
22-5-2017.

AJITH. M

NOTIFICATION

I, Thushara. S, Santhavilasam, House No. 248, Thakkidikonam, Vencode P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 028, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian, Nadar in my S. S. L. C. No. F 321875 with Register No. 545713 of March 2006, is corrected as Christian-Latin Catholic, vide Certificate No. B2-12551/17, dated 29-5-2017, issued by the Tahsildar, Nedumangad Taluk.

This correction will come into effect in all records related to me.

Vencode,
31-5-2017.

THUSHARA. S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Suresh. G, Vedarukonathu Veedu, Chettachal, Chettachal P. O., Tholicode, Nedumangad Taluk, Thiruvananthapuram District, Pin-695 551, holder of S. S. L. C. Book No. B 336149 with Register No. 360718 of March 1989, have embraced Hinduism from Christian, Malavedar Community as per Suddhi Certificate No. 27317/017, dated 4-4-2017, issued from Aryasamaj, Thiruvananthapuram with the same name.

It is further notified that my minor daughter Amritha S. A, holder of School Certificate with Admission No. 0127, date of Admission 20-5-2015, issued from Government High School, Chettachal, Vithura, has embraced Hinduism from Christian, Malavedar Community as per above Suddhi Certificate with the same name. Hereafter we will be members of Hindu, Malavedar Community.

The above changes will come into effect in all records related to us.

Chettachal,
31-5-2017.

SURESH. G

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Thankom. K, Baiju Bhavan, Chettivila, Vencodu P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 028, holder of S.S.L.C. Book No. 975876 with Register No. 82754 of April 1970; Pension Payment Order No. P1020677602, dated 1-9-2002, issued from Office of the Accountant General (A&E), Kerala, Thiruvananthapuram, also known as Thankam. K in the Ration Card No. 1105032447 (Sl. No. 1), dated 8-6-2011, issued by the Taluk Supply Officer, Nedumangad, known as K. Thankam in the S.S.L.C. Book No. E 454672 with Register No. 12718 of March 1992, of my daughter Beena Kumari. T, known as Thankam. K @ Sarojam in the Marriage Certificate with Registration No. 89/2016, date of Registration 4-7-2016, issued from Venganoor Grama Panchayat, known as T. Thankom in the S.S.L.C. Book No. D 357136 with Register No. 49252 of March 1992, of my son Baijukumar. D, and known as K. Sarojam in the Pension Certificate with Regimental No. 7082453, issued from EME Secumderabad, of my husband Yovel Dhasan, is one and the same person. Hereafter I will be known by the name K. Sarojam only.

This change will come into effect in all records related to me.

Vencodu,
1-6-2017.

THANKOM. K

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Ashwin. J. S, Nalinam, Cherukulam, Changa P. O., Vellanad, Nedumangad Taluk, Thiruvananthapuram District, Pin-695 542, holder of S.S.L.C. No. P 091407 with Register No. 531741 of March 2014, have embraced Hinduism from Christian, Sambavar Community as per Suddhi Certificate No. 27392/017, dated 22-5-2017, issued from Aryasamaj, Thiruvananthapuram with the same name. Hereafter I will be a member of Hindu, Sambavar Community.

This change will come into effect in all records related to me.

Changa,
22-5-2017.

ASHWIN. J. S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Reena. S, 'Aswaniyil', Chakrapanipuram, Puthukulangara P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 541, holder of S.S.L.C. Book No. H 158411 with Register No. 476452 of March 1997, have embraced Hinduism from Christian, Cheramar Community as per Suddhi Certificate No. 27393/017, dated 22-5-2017, issued from Aryasamaj, Thiruvananthapuram with the same name. Hereafter I will be a member of Hindu, Cheramar Community.

This change will come into effect in all records related to me.

Puthukulangara,
22-5-2017.

REENA. S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sajithakaur. S, Valiyavila Veedu, Nellikunnu, Panavoor P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 568, holder of S. S. L. C. Book No. G 136657 with Register No. 372187 of March 1994, have embraced Hinduism from Christian, Cheramar Community as per Suddhi Certificate No. 27363/017, dated 2-5-2017, issued from Aryasamaj, Thiruvananthapuram with the same name.

It is further notified that my minor daughter Abhirami. S. V, holder of Extract of School Admission Registration with Admission No. 9782, date of Admission 31-5-2010, issued from G. U. P. School, Attukal, has embraced Hinduism from Christian, Cheramar Community as per Suddhi Certificate No. 27364/017, dated 2-5-2017, issued from Aryasamaj, Thiruvananthapuram with the same name. Hereafter we will be members of Hindu, Cheramar Community.

The above changes will come into effect in all records related to us.

Panavoor,
4-5-2017.

SAJITHAKAUR. S

NOTIFICATION

I, Betty Christopher, 'Bethel', T.C. 36/1469, Kothalam Junction, Vallakadavu P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 008, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian, C.S.I. Nadar, in my SSLC Book No. J 204907 with Register No. 292846 of March 1997, is corrected as Christian-SIUC-Nadar vide Certificate No. A5-26559/2017/Kdis., dated 22-6-2017, issued by the Tahsildar, Thiruvananthapuram Taluk.

This correction will come into effect in all records related to me.

Vallakadavu,
23-6-2017.

_____ BETTY CHRISTOPHER

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Mohamed Mohamed Nazar, M. M. Cottage, Near L. I. C., Attingal P.O., Chirayinkeezhu Taluk, Thiruvananthapuram District, Pin-695 101, holder of Secondary School Examination (Session 2013-15) Grade Sheet cum Certificate of Performance S. No. SSE/2015/0924124 with Roll No. 4339922, dated 28-5-2015, issued from Central Board of Secondary Education, Delhi; Birth Certificate with Serial No. 300, date of Registration 18-3-1999, issued from Embassy of India, Abu Dhabi (U.A.E); Aadhaar No. 8780 7384 5810, issued from Unique Identification Authority of India, also known as Mohammed Owais in the Ration Card No. 1104138941 (Sl. No. 4), dated 24-12-2008, issued by the Taluk Supply Officer, Chirayinkeezhu, is one and the same person. Hereafter I will be known by the name Mohammed Owais only.

This change will come into effect in all records related to me.

Attingal,
11-5-2017.

_____ MOHAMED MOHAMED NAZAR

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Christal Danam. G, 'Abhilash Bhavan', Valiyatheri, Chemboor Desam, Keezhavoor Village, Dalummugham P.O., Kattakada Taluk, Thiruvananthapuram District, holder of S. S. L. C. Book No. C 469530 with Register No. 154702 of March 1991; S. S. L. C. No. K-456918 with Register No. 541878 of March 2010, of my son Abhilash. N, also known as Christal Danam. A in the S. S. L. C. No. M 402404 with Register No. 568011 of March 2012, of my daughter Aswathy. C, known as Christaldanam in the Ration Card No. 1106155649 (Sl. No. 4), dated 24-4-2012, issued by the Taluk Supply Officer, Neyyattinkara, and known as Christaldanam in the

Electoral Identity Card No. KL/20/139/306657, dated 2-6-1997, issued by the Electoral Registration Officer, Neyyattinkara Constituency, is one and the same person. I have embraced Hinduism from Christian, Sambavar Community as per Suddhi Certificate No. 27165/016, dated 16-12-2016, issued from Aryasamaj, Thiruvananthapuram, with a new name Chandrika. G. Hereafter I will be a member of Hindu, Sambavar Community and will be known by the name Chandrika. G and will sign accordingly.

This change will come into effect in all records related to me.

Dalummugham,
18-4-2017.

_____ CHRISTAL DANAM. G

NOTIFICATION

I, Vinitha. A, Sam House, VP XX/365, Myladi, Puliyaarakonam P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 573, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian, Nadar in my S. S. L. C. No. B 344050 with Register No. 144870 of March 2001, is corrected as Christian, SIUC Nadar vide Certificate No. A5-19904/16/KDis, dated 31-1-2017, issued by the Tahsildar, Kattakada Taluk.

This correction will come into effect in all records related to me.

Puliyaarakonam,
22-5-2017.

_____ VINITHA. A

NOTIFICATION

I, Sajitha Viswan. V. L, Biju Bhavan, Nadukani, Kattakode P. O., Kattakada Taluk, Thiruvananthapuram District, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Nadar in my S. S. L. C. No. 411607 with Register No. 87246 of March 1999, is corrected as Christian, SIUC Nadar, vide Certificate No. A5-9575/17/KDis, dated 18-5-2017, issued by the Tahsildar, Kattakada Taluk.

This correction will come into effect in all records related to me.

Kattakode,
30-5-2017.

_____ SAJITHA VISWAN. V. L

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Praveen. J, Pallithura Puthenveedu, Anacode, Panniyode P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 572, holder of S. S. L. C. No. G 483318 with Register No. 109829 of March 2007, have embraced Hinduism from Christian, Cheramar Community as per Suddhi Certificate No. 27387/017, dated 17-5-2017, issued from Aryasamaj, Thiruvananthapuram with the same name. Hereafter I will be a member of Hindu, Cheramar Community.

This change will come into effect in all records related to me.

Panniyode,
19-5-2017.

PRAVEEN. J

NOTIFICATION

I, Shiju. B, Shinu Bhavan, Kollakonam, House No. X/310, Amachal P. O., Kulathummil Village, Kattakada Taluk, Thiruvananthapuram District, Pin-695 572, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as R. C. Christian, Nadar in my S. S. L. C. Book No. I 386023 with Register No. 302711 of March 1996, is corrected as Christian, Latin Catholic vide Certificate No. A5-7124/17/KDis, dated 12-5-2017, issued by the Tahsildar, Kattakada Taluk.

This correction will come into effect in all records related to me.

Amachal,
20-5-2017.

SHIJU. B

NOTIFICATION

It is hereby notified for the information of all authorities concerned and public that I, Itha. P, Jaya Bhavan, Kettuplachi, Vilakkupara P. O., Kollam District, Pin-691 312, holder of School Admission Register Extract with Admission No. 59 date of Admission 1-6-1976 issued by the Headmistress P. Lekshmanan Memorial LPS School, Ayiranalloor and known as Jaya. P. in the Aadhar No. 564272953310 issued from Unique Identification Authority of India, known as Jaya in the Ration Card No. 1209114057 (Sl. No. 1) dated 9-3-2010 issued by the Taluk Supply Officer Pathanapuram, in the Election Identity Card No. NVU0414557 dated 23-10-2015 issued by the Electoral Registration Officer Punalur Assembly Constituency, in the Birth Certificate with Registration No. 239/2009, date of Registration 3-2-2009 of my minor son Jaison. S, in the Birth Certificate with Registration No. 3600/03 date of Registration 22-12-2003 of my minor daughter Christeena.J, in the Birth Certificate with Registration No. 2022/01, date of Registration 2-7-2001 of my another minor daughter Sneha.S, these Birth Certificates are issued by the Registrar of Births and

Deaths, Punalur Municipality is one and the same person. Hereafter I will be known by the name Jaya only and will sign accordingly.

This change will come into effect in all records related to me.

Kettuplachi,
11-5-2017.

ITHA. P

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Ravikumar. P, Parasseri Thekkathil, Venad Nagar, Kilikolloor P. O., Kollam Taluk, Kollam District, Pin-691 004, holder of School Admission Register Extract with Admission No.4945 date of Admission 26-3-1993 issued by the Headmistress, Govt. H. S. Mangad, Kollam, in the Election Identity Card No. DQK 2163194 dated 7-6-2002 issued by the Electoral Registration Officer, Kollam LA Constituency have embraced Islam Religion from Hindu-Thandan Community as per the Discharge Certificate C No. 178/04 dated 1-4-2004 issued by the Secretary Maunathul Islam Association, Ponnani, with a new name Faizal. P. Hereafter I will be a member of Islam Religion and will be known by the name Faizal. P only and will sign accordingly.

This change will come into effect in all records related to me.

Kollam,
15-5-2017.

RAVIKUMAR. P

NOTIFICATION

It is hereby notified for the information of all concerned authorities and public that I, Rajesh. V, Aswathy, Koduvila P. O., East Kallada, Kollam Taluk, Kollam District, Pin-691 502, holder of School Admission Register Extract with Admission No. 1493 date of Admission 31-5-1982 issued by the Headmaster, C.V.K.M.H.S.S., East Kallada also known as Ganesh in the Ration Card No. 1207215952 (Sl. No. 1) dated 24-12-2008 issued by the Taluk Supply Officer, Kollam, in the Birth Certificate with Registration No. 2954 date of Registration 22-3-2004 issued by the Registrar of Births and Deaths, Kollam Corporation of my minor daughter Anjali. G. in the Birth Certificate with Registration No. 11706 date of Registration 4-10-2002 issued by the Registrar of Births and Deaths, Kollam Corporation of my minor daughter Aswathy. B is one and the same person. Hereafter I have changed my name as Ganesh. V.

This change will come into effect in all records related to me.

Koduvila,
4-5-2017.

RAJESH. V

NOTIFICATION

It is hereby notified for the information of all concerned authorities and public that I, Achu. P, Achu Bhavan, Iverkala, Iverkala East P. O., Kunnathoor Taluk, Kollam District Pin-691 507, holder of S. S. L. C. No. M376199 with Register No. 499885 of March 2012, Higher Secondary Examination Certificate No. HSE 2/2014/066681 with Register No. 1063370 of March 2014 issued by the Controller of Examinations Board of Higher Secondary Examination Government of Kerala, National Certificate in Modular Employable Skill Certificate No.CHN 00350357 dated 6-11-2013 issued by the Regional Director, National Council for Vocational Training, Ministry of Labour and Employment, Government of India, Aadhaar Card No. 4873 3777 5777 dated 7-9-2013 issued from Unique Identification Authority of India, Driving Licence No.61/2654/2016 date of issue 5-9-2016 issued by the Asst. LA, Kunnathoor, Ration Card No. 1211004216 (Sl. No. 4) dated 24-12-2008 issued by the Taluk Supply Officer, Kunnathoor have changed my name as Kaashinadh. P. Sreedhar and will sign accordingly.

This change will come into effect in all records related to me.

Iverkala,
11-5-2017.

ACHU. P

NOTIFICATION

I, Aruna. J, 'Arun Bhavan', Samnagar, Kulathupuzha P. O., Punalur Taluk, Kollam District, Pin-691 310, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian, C. M. S. in my S. S. L. C. No. H 277275 with Register No. 483154 of March 2008, is corrected as Hindu, Ezhava vide Certificate No. G4-4232/17/-K Dis. dated 30-3-2017 issued by the Tahsildar, Punalur Taluk.

This correction will come into effect in all records related to me.

Kulathupuzha,
28-4-2017.

ARUNA. J

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Annu Solomon, Kozhimala Puthenpura, Kozhimala P.O., Thiruvalla, Pathanamthitta 689 541 have changed the name of my minor daughter Muktha Annu holder of Birth Certificate with Registration No. 10837/2006, date of Registration 6-12-2006 issued by Registrar of Manjeri Municipality, School Admission Register Extract with Admission No. 6781, date of Admission 22-5-2013 issued from St. Mary's UPS, Kozhimala and Aadhaar Card No. 4805 7959 4832 issued from Unique Identification Authority of India as Johanna Annu.

This change will come into effect in all records related to her.

Thiruvalla,
18-5-2017.

ANNU SOLOMON

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Mariamma Abraham, Nellimootil, Prakkanam P.O., Kozhencherry, Pathanamthitta-689 643 holder of S. S. L. C. Book No. D 392828 with Register No. 375451 of 1983 March, Driving Licence No. 3/4074/2014, dated 8-7-2014 issued by ALA Pathanamthitta, as Mariamma Abraham (Annie) in the Marriage Certificate with Register No. 263, dated 21-3-2010 issued by St. Mary's Orthodox Church, Thottupuram, Prakkanam as Annie in the Electoral Identity Card No. KL/14/112/228192, dated 26-10-1998 issued by Electoral Registration Officer, Pathanamthitta Constituency, and also known as Annie Royce in the Aadhaar Card No. 7035 9267 9045 issued from Unique Identification Authority of India, PAN Card No. AKNPA9827C issued from Income Tax Department, Govt. of India, Passport No. N6709254 dated 4-2-2016 issued by Passport Officer, Thiruvananthapuram, in the Ration Card No. 1312082103 (Sl. No. 1) dated 24-12-2008 issued by Taluk Supply Officer, Kozhencherry is one and the same person. Hereafter I will be known by the name Annie Royce only, consequent on my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Prakkanam,
17-5-2017.

MARIAMMA ABRAHAM

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Amaljith, Sreesadanam, Kuttoor P.O., Thiruvalla, Pathanamthitta 689 106 holder of Secondary School Examination (Session 2010-12) Grade Sheet cum Certificate of Performance S. No. SSE/2012/416500 with Roll No. 4157023 issued by Controller of Examination, Central Board of Secondary Education Delhi, All India Senior School Certificate Examination 2014, Marks Statement S No. SSCE/2014/849692 with Roll No. 4629934 of March 2014 issued by Controller of Examinations Central Board of Secondary Education, Delhi, Birth Certificate with Registration No. 1209/96, date of Registration 26-3-1996 issued by Registrar of Births and Deaths Thiruvalla Municipality, Aadhaar Card No. 2564 4775 8117 issued from Unique Identification Authority of India, Electoral Identity Card No. SIR 0574277 issued by Electoral Registration Officer, Thiruvalla Constituency, Driving Licence No. 33/4272/2014 dated 24-10-2014 issued by Asst. LA Changanacherry and in the Ration Card No. 1313018365 (Sl. No. 6) dated 24-12-2008 issued by Taluk Supply Officer, Thiruvalla have changed my name as Amaljith Nair.

This change will come into effect in all records related to me.

Thiruvalla,
18-5-2017.

AMALJITH

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Agimon P. M, Anandhu Bhavan, Kodumthara, Pathanamthitta 689 645, holder of S. S. L.C. Book No. E 050323 with Register Number 85624 of 1984 March, as Ajimon P. M in the Aadhaar Card No. 8394 8248 1494 issued by Unique Identification Authority of India, Driving Licence No. 3/101570/1992 dated 24-9-2016 issued by Additional LA Pathanamthitta in the Ration Card No. 1312034908 (Sl. No. 1) dated 24-12-2008 issued by Taluk Supply Officer, Kozhencherry and also known as Ajimon in the PAN Card No. AUMPA5159L issued from Income Tax Department Govt. of India Electoral Identity Card No. JTS1012012 dated 8-2-2007 issued by Electoral Registration Officer Pathanamthitta LA Constituency and also known as Aji Kumar in the Birth Certificate with Registration No. 1279/96, date of Registration 14-11-1996 of my son Anandhu Aji issued by Registrar of Births and Deaths, Pathanapuram Grama Panchayat is one and the same person. Hereafter I will be known by the name Ajimon P. M only.

This change will come into effect in all records related to me.

Pathanamthitta,
19-5-2017.

AGIMON P. M

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Valsala M. S, Mappilathookil, Thonnalloor, Pandalam P.O., Pathanamthitta-689 501 now working as Helper in the Anganwadi No. 23 under ICDS, Pandalam, holder of S. S. L. C. Book No. E 873740 with Register No. 135782 of 1986 March as Faseela in the Aadhaar Card No. 2450 7705 2496 issued from Unique Identification Authority of India, in the Ration Card No. 1314056951 (Sl. No. 2) dated 7-3-2011 issued by Taluk Supply Officer, Adoor, Electoral Identity Card No. GJW 1628536 dated 14-2-2006 issued by Electoral Registration Officer, Pandalam LA Constituency, in the Birth Certificate with Registration No. 2652/1997, date of Registration 5-9-1997 of my son Althaf S. J issued by Registrar of Births and Deaths, Pandalam Grama Panchayat, in the S. S. L. C. No. M 236957 with Register No. 491567 of March 2012 of my son Althaf S. J, in the S. S. L. C. No. R 441379 with Register No. 598412 of March 2016 of my daughter

Alfiya Hussain and also known as Faseela Hussain in the Birth Certificate with Registration No. 3346/2000, date of Registration 25-10-2000 of my daughter Alfiya Hussain issued by Registrar of Births and Deaths, Pandalam Grama Panchayat is one and the same person. I have embraced Islam Religion from Hindu Pulaya Community Vide Discharge Certificate No. 717/16 dated 24-12-2016 issued by the Secretary Maunathul Islam Association, Ponnani with a new name Faseela. Hereafter I will be a member of Islam Religion and will be known by the name Faseela only and will sign accordingly.

This change will come into effect in all records related to me.

Pandalam,
15-4-2017.

VALSALA M. S

NOTIFICATION

I, Moniamma V. J., Valadithara, Kainakary P. O., Kainakary North, Alappuzha District, Pin-688 501 holder of S. S. L. C. (Duplicate) Book No. AF 508457 with Register No. 113459 of March 1986 do hereby notify for the information of all concerned authorities and the public that I have embraced Hinduism from Christian Cheramar Community as per Suddhi Certificate No.27251/07 dated 20-2-2017 issued from Aryasamaj, Trivandrum with the same name. Hereafter I will be a member of Hindu Cheramar Community.

This change will come into effect in all records related to me.

Kainakary,
22-5-2017.

MONIAMMA V. J

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sobha.S.Nair, Deepas, Eramalloor P.O., Alappuzha District Pin-688 537, have changed the name of my minor son Akhil.K.Sunil, holder of Birth Certificate with Registration No. 1/2006/6997, date of Registration 10-7-2006 issued from Corporation of the City of Mangalore, Aadhar Card with No. 8078 3138 4622 from Unique Identification Authority of India, Ration Card No. 1417145097 (Sl. No. 6) dated 30-10-2013 issued from Taluk Supply Office, Cherthala, School Certificate with Admission No. 3194 date of Admission 11-8-2015 issued from Christu Jayanthi Public School, Kakkanad, Kochi as Akhil Sunil.

This change will come into effect in all records related to him.

Eramalloor.

SOBHA. S. NAIR

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Shinimol. S, Mattathil, Kalavoor P. O., Alappuzha District, Pin-688 522, holder of S.S.L.C. No. 208223 with Register No. 684636 of March 2002, also known as Shiny in the Election Identity Card No. GJY 2158525 dated 20-2-2003 issued by the Electoral Registration Officer, Mararikulam LA Constituency, as Dharmatha K. S in the Aadhaar Card with No. 939554524562 dated 2-4-2013 issued from Unique Identification Authority of India also as Dharmatha in the Ration Card No. 1418045802 dated 31-12-2013 issued from Taluk Supply Office, Ambalappuzha is one and the same person. Hereafter I have changed my name as Dharmatha S and will sign accordingly.

This change will come into effect in all records related to me.

Kalavoor,
26-5-2017.

SHINIMOL. S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Balu. P, Kanathaparambathu, CMC23, Cherthala P. O., Alappuzha Dist., Pin-688 524, holder of S.S.L.C. No. N. 493722 with Register No. 218315 of March 2013, Higher Secondary Examination Certificate No. HSE 2/2015/109228 with Register No. 2104877 of March 2015 issued from Board of Higher Secondary Examination Govt. of Kerala, Birth Certificate with Registration No. 738 (II)/1998, date of Registration 21-2-1998 issued from Alappuzha Municipality, Aadhaar Card with No. 330900553334, dated 29-2-2012 issued from Unique Identification Authority of India and also known as Abhijith (Balu) in the Ration Card No. 1417006892 dated 24-12-2008 issued from Taluk Supply Office, Cherthala is one and the same person. Hereafter I have changed my name as Balu Pradeep.

This change will come into effect in all records related to me.

Cherthala,
18-5-2017.

BALU. P

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Harimon. K. S, 'Ambady', K. R. Puram P. O., Cherthala, Alappuzha District, Pin-688 556, holder of S.S.L.C. No. B 403537 with Register No. 215289 of March 2001; Higher Secondary Examination (Class XII) Certificate No. HSE 711342 with Register No. 814542 of March 2003, issued from Board of Higher Secondary Examination, Government of Kerala; Bachelor of Commerce Degree Certificate No. 0063222 with Register No. 93551 of April 2007 issued from University of Kerala; Aadhaar No. 4715 0554 3625, issued from Unique

Identification Authority of India; Driving Licence No. 32/1715/2016, dated 10-3-2016, issued by the Asst. LA, Cherthala, also known as Harimon in the Electoral Identity Card No. KBZ1494194, dated 20-9-2015, issued by the Electoral Registration Officer, Aroor Assembly Constituency; Permanent Account No. AJGPH9867F, issued from Income Tax Department, Government of India, is one and the same person. Hereafter I have changed my name as Harikumar. K. S.

This change will come into effect in all records related to me.

Cherthala,
31-5-2017.

HARIMON. K. S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Bobus Danial, Anandankattil, Mankamkuzhy P. O., Vettiyar, Mavelikkara, Alappuzha District, Pin-690 558, holder of SSLC (Duplicate) Book No. D. 730546 with Register No. 248967 of March 1980, Passport No. L. 3858253 issued on 14-8-2013 from Embassy of India, Muscat, Ration Card No. 1421022865, dated 24-12-2008 issued from Taluk Supply Office, Mavelikara also known as Bobus Daniel mentioned in the Birth Certificate of my son Nithin Bose (Registration No. 708/04, date of Registration 3-11-2004 issued from Chengannur Municipality and in School Certificates of my son Nithin Bose (Admission No. 4546 date of Admission 1-6-2010) and my daughter Nikitha Bose (Admission No. 4974; date of Admission 1-6-2016) both issued from SNVUP School, Neduvaramcode, Chengannur) and as Bose mentioned in the Birth Certificate of my daughter Nikitha Bose (Registration No. 402/2011, date of Registration 15-9-2011 issued from Chengannur Municipality) is one and the same person. I have embraced Hinduism from Christian Pulaya Community vide Suddhi Certificate Ref. No. 27203/017, dated 16-1-2017 issued from Arya Samaj, Trivandrum with a new name Bose. K. Hereafter I will be member of Hindu Pulaya Community and will be known by the name Bose. K.

I further notify that my minor son Nithin Bose, holder of School Certificate with Admission No. 4546, date of Admission 1-6-2010 and my daughter Nikitha Bose holder of School Certificate with Admission No. 4974, date of Admission 1-6-2016, both Certificates issued from S.N.V. U. P. School, Neduvaramcode, Chengannur have embraced Hinduism from Christian Pulaya Community with the same names. Hereafter they will be members of Hindu Pulaya Community.

The above changes will come into effect in all records related to us.

Vettiyar,
27-5-2017.

BOBUS DANIAL

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Mariam.K.P, Kunnasseril, Kallara P. O., Kapickad, Kottayam-686 611 holder of S S L C Book Numbers A 260961 (Vol 1), A 451548 (Vol II) with Register Number 61265 of 1971 September, in the Marriage Certificate with Registration No. 27/2010 date of Registration 29-1-2010 issued by Local Registrar, Manjoor Grama Panchayat as Mariamma Philip in the Aadhaar Card Number 3735 5659 8345 issued from Unique Identification Authority of India, in the Passport Number G 3730283 dated 2-7-2007 issued from Regional Passport Officer, Cochin, Ration Card Number 1525039995 (Sl. No. 5) dated 24-12-2008 issued by Taluk Supply Officer, Vaikom, Pension Payment Order No. 43425009 dated 16-1-2006 issued from Office of the Accountant General (A & E) Kerala, Thiruvananthapuram, as Leelamma in the Election Identity Card No. AUM0694307 dated 22-10-2015 issued by Electoral Registration Officer, Kaduthuruthy and also known as Leelamma Philip in the Pension Certificate with Regimental No. 2567126 F and P. P. O. No. SI 042795/93 of my husband Kunnacherry Mathew Philip issued from the Madras Regiment is one and the same person. Hereafter I will be known by the name Mariamma Philip only consequent on my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Kallara,
30-5-2017.

MARIAM.K.P

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Ushakumari. T, Krishna Nivas, Kudamaloor P. O., Kottayam-686 017, holder of SSLC Book No. D 582528, Register No. 213769 of March 1984, Application for grant of permission to conduct Marriage No. Rt 14475, dated 17-3-1992, issued from The Ayyappa Temple, New Delhi, also known as Usha Gopalakrishnan in the Election Identity Card No. FPD1242403, dated 22-10-2015, issued by the Electoral Registration Officer, Ettumanoor Assembly Constituency, Aadhaar Card No. 6679 7476 6247, issued from Unique Identification Authority of India, Ration Card No. 1523113992 (Sl. No. 3), dated 26-4-2011, issued by the Taluk Supply Officer, Kottayam in the Birth Certificate with Registration No. II/1789/1995, date of Registration 21-9-1995, issued by the Registrar, Births and

Deaths, Kottayam Municipality, in the Secondary School Examination (Session: 2009-11) Certificate of Continuous and Comprehensive Examination S. No. SSE/2011/0098699 with Roll No. 4147363, issued on 31-5-2011 by the Controller of Examinations, CBSE Delhi, in the All India Senior School Certificate Examination S. No. SSCE/2013/0776749 with Roll No. 4624159, issued on 27-5-2013, by the Controller of Examinations, CBSE Delhi of my daughter Uma G Nair is one and the same person. Hereafter I will be known by the name Usha Gopalakrishnan only.

This change will come into effect in all records related to me.

Kudamaloor,
22-5-2017.

USHAKUMARI. T

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Jobin Joy, Karikuzhy House, House No. 319, Monippally, Monippally P. O., Kottayam District, Pin-686 636, holder of S.S.L.C. No. D 304829 with Register No. 506805 of March 2004; Higher Secondary Examination Certificate No. HSE 388778 with Register No. 2164400 of March 2006 issued from Board of Higher Secondary Examination, Government of Kerala; Bachelor of Engineering Degree Certificate with Register No. 071102302 of May 2011 issued from Annamalai University, Tamil Nadu; Passport No. K 0060335 issued on 23-1-2012, by Regional Passport Officer, Cochin; PAN Card No. AUQPJ3210M issued from Income Tax Department, Government of India; Aadhaar Card No. 3535 0452 1278, issued from Unique Identification Authority of India; Election Identity Card No. LKP1734730 issued on 2-6-2015 by the Electoral Registration Officer, Kaduthuruthy Assembly Constituency; Ration Card No. 1527053966 (Sl. No. 4), issued on 24-12-2008 by the Taluk Supply Officer, Meenachil Taluk; Driving Licence No. 35/3008/2007, dated 15-12-2011 issued by the Asst. LA, Palai; Birth Certificate with Registration No. 2721/88, dated 23-11-1988 issued by The Registrar of Births and Deaths, Municipal Office Pala, have changed my name as Jobin Joy Karikuzhy.

This change will come into effect in all records related to me.

Monippally,
19-5-2017.

JOBIN JOY

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, George John, Anchaniyil, Champakara P. O., Karukachal, Kottayam, Pin-686 540, holder of Extract of School Admission Register with Admission No. 1598, date of Admission 29-5-1975, issued from Govt. H.W.L.P.S., Thottakad and as Georgekutty in the Ration Card No. 1524048952 (Sl. No.1) dated 24-12-2008, issued by Taluk Supply Officer, Changanacherry and as Saji in the Birth Certificate with Registration No. 1466/96, date of Registration 6-8-1996, issued from Chirakkadavu Grama Panchayat of my daughter Vidya Saji in the Aadhaar Card No. 8760 0568 5130, issued by Unique Identification Authority of India of my daughter Drisya Saji and also known as Saji A. V in the Birth Certificate with Registration No. 124/2001, date of Registration 20-1-2001 issued from Chirakkadavu Grama Panchayat in the Aadhaar Card No. 5269 7359 5285, issued by Unique Identification Authority of India, in the S.S.L.C. No. R 144058, Register No. 545510 of March 2016 of my daughter Divya Saji, in the Birth Certificate Registration No. 1088/2006, date of Registration 25-4-2006, issued from Kottayam Municipality, in the Extract of School Admission Register with Admission No. 18104, date of Registration 30-5-2016, issued from N.S.S.B.H.S, Karukachal of my daughter Drisya Saji, in the S.S.L.C. No. M 399972, Register No. 435730 of March 2012 of my daughter Vidhya Saji is one and the same person. I have embraced Hinduism from Christian, Cheramar Community as per Sudhi Certificate No. 27182/2016, dated 29-12-2016, issued from Aryasamaj, Trivandrum with the name Saji A. V. Hereafter I will be a member of Hindu, Cheramar Community and will be known by the name Saji A. J and will sign accordingly.

It is further notified that my minor children Divya Saji (SSLC No. R 144058, Register No. 545510 of March 2016, Birth Certificate with Registration No. 124/2001 date of Registration 20-1-2001, issued from Chirakkadavu Grama Panchayat, Aadhaar Card No. 5269 7359 5285, issued by Unique Identification Authority of India) and Drisya Saji (Extract of School Admission Register with Admission No. 18104, date of Admission 30-5-2016, issued from N.S.S.B.H.S., Karukachal, Birth Certificate with Registration No. 1088/2006, date of Registration 25-4-2006, issued from Kottayam Municipality, Aadhaar Card No. 8760 0568 5130, issued by Unique Identification Authority of India) have embraced Hinduism from Christian, Cheramar Community as per the above Suddhi Certificate with the same names. Hereafter they will be the members of Hindu, Cheramar Community.

The above changes will come into effect in all records related to us.

Champakara,
1-6-2017.

GEORGE JOHN

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Shibu. S, Fazal Manzil House, Thalayolaparambu P. O., Vaikom Taluk, Kottayam Dist., Pin-686 605, holder of SSLC No. N 051999 with Register No. 221279 of March 2013, Vocational Higher Secondary Examination Certificate No. VE 17049 with Register No. 1512538 of March 2016, issued by the Secretary, Board of Vocational Secondary Examination, Thiruvananthapuram, Birth Certificate with Registration No. 4591/97, date of Registration 7-9-1997, issued by the Registrar of Births and Deaths Secretary, Arpookara Grama Panchayat, Aadhaar Card No. 8311 0905 2403, issued by the Unique Identification Authority of India, Election Identity Card No. XEMO 708826, dated 29-4-2016, issued by the Electoral Registration Officer 95, Vaikom Constituency, Driving Licence No. 36/1840/2016, dated 20-5-2016, issued by the Asst LA, Vaikom, Ration Card No. 1525021616 (Sl. No. 3), dated 24-12-2008, issued by the Taluk Supply Officer, Vaikom have changed my name as Fazal Shanavas and will sign accordingly.

This change will come into effect in all records related to me.

Thalayolaparambu,
24-4-2017.

SHIBU. S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Basil Samji. K, Kochukarunattil House, Adimali P. O., Devikulam Taluk, Idukki District, Pin-685 561, holder of SSLC Certificate No. G. 171828 with Register No. 258102 of March 2007, Radio & Television Engineering Certificate No. 0030668 with Register No. 88440066 dated 25-10-2010 issued by the Joint Controller of Technical Examinations (Kerala), Driving Licence No. 6/3415/2012 dated 6-9-2012 issued by the Assistant LA Idukki, also known as Basil Samji in Electoral Identity Card No. AFU0153478 dated 12-8-2010 issued by the Electoral Registration Officer, Devikulam LA Constituency, Aadhaar No. 3874 0309 3403 issued by the Unique Identification Authority of India, known as Faizal in Ration Card No. 1629039738 dated 15-9-2010 issued by the Taluk Supply Officer, Devikulam is one and same person. Hereafter I have changed my name as Faizal. K. S and will sign accordingly.

This change will come into effect in all records related to me.

Adimali,
19-5-2017.

BASIL SAMJI. K

NOTIFICATION

I, Lindo Johnson, Illickal House, Arakulam P. O., Thodupuzha Taluk, Idukki District, Pin-685 591, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian CSI in my SSLC B No. 336762, Register No. 145604 of March 2001 is corrected as Christian Mala Araya Vide Certificate No. K.Dis 8947/17/F7, dated 6-5-2017, issued by the Tahsildar, Thodupuzha Taluk.

This correction will come into effect in all records related to me.

Arakulam,
18-5-2017.

_____ LINDO JOHNSON

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Minu. Y. S, Pattullil (H), Pallichakkala Road, Eroor South P. O., Ernakulam District, Pin-682 306, holder of S. S. L. C. Book No. E 207864 with Register No. 291620 of March 1992; Indian Systems of Medicine Registration Certificate with Registration No. 7669, date of Registration 12-9-2002, issued from The Travancore-Cochin Medical Council for Indian Systems of Medicine, Thiruvananthapuram; Aadhaar No. 7977 4080 1921, issued from Unique Identification Authority of India; Permanent Account No. DMSPS2718L, issued from Income Tax Department, Government of India; Driving Licence No. 7/9738/2000, dated 4-8-2015, issued by the ALA Tripunithura; Marriage Certificate No. 10/2010, dated 10-5-2010, issued by the Marriage Officer, Thrissur Sub District, also known as Minu Yohannan Stella in the Passport No. N2181428, dated 24-8-2015, issued by the Regional Passport Officer, Regional Passport Office, Cochin, is one and the same person. Hereafter I have changed my name as Minu Saara and will sign accordingly.

This change will come into effect in all records related to me.

Eroor South,
2-6-2017.

_____ MINU. Y. S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Jose C.D., Chiramel House, Mariyapuram Jn., Manjapra P. O., Ernakulam District, Kerala-683 581, holder of S.S.L.C. Book No. A 585975 with Register No. 55167 of March 1973, Pre-Degree Examination, Certificate with Register No. 66719, of April 1976 dated 21-6-1976 issued by the Controller of Examinations, Kerala University, BA Degree Certificate with Register No. 39772 of April 1979, issued

from Kerala University, Bachelor of Degree of Law Certificate with Register No. 842/M'85 of May 1985, issued from University of Kerala, Driving Licence No. 41/359/1987, dated 7-1-2015 issued by the Asst. LA, Angamaly, Aadhaar Card No. 2781 8903 5251 issued from Unique Identification Authority of India, also known as C.D. Jose in the Ration Card No. 1736037396 dated 24-12-2008 issued by the Taluk Supply Officer, Aluva, known as Jose in the Electoral Identity Card No. KL/10/068/270710 dated 4-11-1997 issued by the Electoral Registration Officer, Angamaly, Constituency, known as Jose Chiramel Devassy in the Passport No. M 7672994 date of issue 28-3-2015 issued by Assistant Passport Officer, Regional Passport Office, Kochi and as Chiramel Devassy Jose in the PAN Card with Permanent Account No. ABXP J2217J issued by Commissioner of Income Tax, Cochin is one and the same person. Hereafter I have changed my name as Jose Chiramel.

This change will come into effect in all records related to me.

Manjapra,
19-5-2017.

_____ JOSE C. D

NOTIFICATION

I, Abdul Basheer, H. No. 1/2562, Mechenzic Garden, Pattalam Road, Fort Kochi, Ernakulam District, Pin-682 001 do hereby notified for the information of all authorities concerned and the public that my minor son Abdul Sameer B, holder of School Certificate with Admission No. 9907 date of Admission 1-6-2011 issued by the Principal St. John De Britto's Anglo Indian High School, Fort Kochi, Birth Certificate with Registration No. 1993/2005 date of Registration 1-9-2005 issued by the Registrar of Births and Deaths, Cherthala Municipality also known as Abdul Sameer in the Ration Card No. 1733023328 dated 28-7-2010 issued by City Rationing Officer, Kochi and in the Aadhaar Card No. 5693 7921 4136 issued from Unique Identification Authority of India, is one and same person. Hereafter I have changed his name as Sameer Abdul Basheer.

This change will come into effect in all the records related to him.

Fort Kochi,
24-5-2017.

_____ ABDUL BASHEER

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Margret Salju. E. S, Kanjirapambil House, 15/1878, Janatha Road, Nazareth, Kochin-682 002, holder of SSLC No. K 315821 with Register No. 380614 of March 2010, Senior Secondary School Examination Certificate No. A/13 072662 Roll No. 090039123301 of April 2013, issued from National Institute of Open Schooling Noida, Birth Certificate with Registration No. 2560 date of Registration 23-7-1994, issued from Corporation of Cochin, Aadhaar Card No. 7272 8863 7674 issued from Unique Identification Authority of India, also known as Margret Salju. E. J. in the Driving Licence No. 43/4893/2014 dated 12-8-2014 issued by Asst. LA, Mattancherry, known as Margret Salju Elanjikkal Samson in the Passport No. M 6236817 issued on 5-2-2015 issued by Regional Passport Officer, Cochin and as Margret Salju in the Election Identity Card No. YBC0397620 dated 15-1-2013 issued by Electoral Registration Officer, Kochi LA Constituency is one and the same person. I have embraced Islam Religion from Christian Latin Catholic Community as per Discharge Certificate No. 12/17 dated 7-1-2017 issued by Secretary the Maunathul Islam Association, Ponnani with a new name Ayana Fathima. Hereafter I will be a member of Islam Religion and will be known by the name Ayana Fathima only and will sign accordingly.

This change will come into effect in all records related to me.

Kochi,
18-5-2017.

MARGRET SALJU. E. S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Baijumon T. S., Thoppil House, 20, Palluruthy P. O., Kochi-682 006, holder of S. S. L. C. Book No. H 148149 with Register No. 176846 of March 1995, also known as Baiju Mon T. S. in the Electoral Identity Card No. JGQ2028520 dated 2-4-2006 issued by the Electoral Registration Officer, Palluruthy LA Constituency, in the Driving Licence No. 43/4305/2005, dated 28-1-2017 issued by the Adl. LA, Mattancherry, known as Mohammed Yafeek in the Aadhaar Card No. 3477 2347 0819 issued from Unique Identification Authority of India, is one and the same person. Hereafter I will be known by the name Mohammed Yafeek only and will sign accordingly.

This change will come into effect in all records related to me.

Palluruthy,
17-5-2017.

BAIJUMON T. S.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Binu R. S., Frank Villa, Pallathu Road, Kanayannoor, Thammanam P. O., Kochi-682 032, holder of S.S.L.C. Book No. C 235779 with Register No. 466620 of March 1990, Driving Licence No. 39/986/2008, dated 8-3-2017 issued by the Asst. LA, Ernakulam, Aadhaar Card No. 427426724639 issued from Unique Identification Authority of India have changed my name as Dhevesh. R. Naadh and will sign accordingly.

This change will come into effect in all records related to me.

Ernakulam,
18-5-2017.

BINU R. S

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Oxona, P. K., Pulimparambil House, Ponnurunni East, Vyttila P. O., Kochi, Kanayannur Taluk, Ernakulam District, Pin-682 019, holder of S.S.L.C. No. I-466549 with Register No. 277259 of March 2009, Higher Secondary Examination Certificate No. HSE 743879 with Register No. 7138939 issued from Board of Higher Secondary Examination Kerala, B.Sc. Degree Certificate No. 62321 with Register No. 11132706 of March 2014 issued from Mahatma Gandhi University, Kottayam, Driving License No. 7/2254/2015 dated 10-3-2015 issued by the Assistant Licensing Authority, Ernakulam, Election Identity Card No. TWHO328294 dated 8-1-2012 issued by the Electoral Registration Officer, Thrikkakara LA Constituency, M.Sc. Degree Certificate Sl. No. 0000533 with Register No. OST-2014-20-16 dated 18-2-2017 issued from Kerala University of Fisheries and Ocean Studies, also known as P K Oxona in the Birth Certificate with Registration No. 796/1993, date of Registration 22-3-1993 issued by the Health Inspector, Gr. I, Kochi Municipal Corporation, in the Aadhaar Card No. 915272809606 issued from Unique Identification Authority of India, known as Pulimparambil Kottnis Oxona in the Passport No. N3916855 issued on 21-10-2015 by the Regional Passport Officer, Cochin and as Oxona in the Ration Card No. 1732068214 dated 24-12-2008 issued by the City Rationing Officer, Ernakulam is one and the same person. Hereafter I have changed my name as Oxona Kottnis.

This change will come into effect in all records related to me.

Kochi,
23-5-2017.

OXONA P. K

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Jismol Valayil, Alappatt House, Ayroorpadam P. O., Kothamangalam Taluk, Ernakulam Dist, Pin-686 692, holder of S.S.L.C. Book No. B J 743093 with Register No. 414305 of March 1997, Birth Certificate with Register No. 2859/1981 date of Registration 5-10-1981 issued by the Registrar of Marriage, Birth & Death, Kothamangalam Municipality, also known as Sneha in Electoral Identity Card No. JHF1699586 dated 11-4-2007 issued by the Electoral Registration Officer, Kothamangalam LA Constituency; Driving Licence No. 44/1418/2015 dated 16-4-2015 issued by the Assistant L.A, Kothamangalam, and known as Sneha (Maria) in Marriage Certificate with Register No. 8/2001 dated 10-5-2017 issued from St. Mary's Catholic Church Karakunnam Eparchy of Kothamangalam, known as Sneha Shibu in the Aadhaar No. 5020 8364 3227 issued from the Unique Identification Authority of India, is one and the same person. Hereafter I will be known by the name Sneha Shibu only, consequent on my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Ayroorpadam,
10-5-2017.

_____ JISMOL VALAYIL

NOTIFICATION

I, Priyesh. K. S, Kottukkal House, Maniyanpara, Neriamangalam P. O., Kothamangalam, Ernakulam Dist. Pin-686 693, do hereby notify for the information of all authorities concerned and the public that my minor daughter Devika Priyesh, holder of Birth Certificate with Registration No. 2859/2005, date of Registration 19-11-2005 issued by the Registrar of Births and Deaths Kothamangalam Municipality, School Certificate with Admission No. 11911 date of Admission 31-5-2016 issued by the Headmaster, Little Flower High School Oonnukal, Aadhaar No. 5489 6695 1028 issued from the Unique Identification Authority of India, also known as Devika in Ration Card No. 1739003595 (Sl. No. 6) dated 24-12-2008 issued by the Taluk Supply Officer, Kothamangalam is one and the same person. Hereafter I have changed her name as Geethika Priyesh.

This change will come into effect in all records related to her.

Neriamangalam,
31-5-2017.

_____ PRIYESH. K. S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Gracykutty. C. V, Cherikkalathu House, Malyinkeezhu, Kothamangalam P. O., Kothamangalam Taluk, Ernakulam District, Pin-686 691, holder of SSLC Book No. E 375874 with Register No. 387861 of March 1984, Driving Licence No. 5/1082/2009 dated 12-2-2009 issued by the Assistant L.A, Kottayam, Permanent Account No. ASRPV6383J issued by the Income Tax Department, Government of India, Ration Card No. 1523170241 dated

29-5-2014 issued by the Taluk Supply Officer, Kottayam, have changed my name as Grace Varghese and will sign accordingly.

This change will come into effect in all records related to me.

Kothamangalam,
19-5-2017.

_____ GRACYKUTTY. C. V

NOTIFICATION

I, C. V. Shine, Viswapushpam, Odippatti Parambil House, AKG Road, Kadungamangalam, Thiruvankulam P. O., Ernakulam District, Pin-682 305, do hereby notified for the information of all authorities concerned and the public that my minor daughter S. Gauri Nanda, holder of Birth Certificate with Registration No. 2222 date of Registration 20-5-2003 issued by Registrar of Birth and Deaths Corporation of Kochi, School Certificate with Admission No.7601 date of Admission 25-6-2009 issued by the Principal, Kendriya Vidyalaya, Port Trust, Willingdon Island, Kochi, also known as Gaurinanda in the Ration Card No. 1734128464 issued on 29-1-2013 by the Taluk Supply Officer, Kanayannur and as Gouri Nanda.S in the Aadhaar Card No. 2521 4026 3153 issued from Unique Identification Authority of India is one and the same person. Hereafter she will be known by the name Gouri Nanda.S only.

This change will come into effect in all records related to her.

Thiruvankulam,
25-5-2017.

_____ C. V. SHINE

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Vijitha. K. C, Vakkeparambil House, Inchamudi P. O., Thrissur Taluk, Thrissur District, Pin-680 564, holder of S.S.L.C. No. D 408940 with Register No. 32411 of June 2004, in the Birth Certificate with Registration No. 2348/1989 date of Registration 23-12-1989 issued by the Secretary and Registrar of Births & Deaths, Muriyad Grama Panchayt, in the Discharge Certificate No. 336/15 dated 1-8-2015 and renewed on 8-6-2016 issued by the Secretary, Maunathul Islam Association, Ponnani and also known as Vijitha in the Aadhaar Card No. 9231 1480 5204 issued by the Unique Identification Authority of India, is one and the same person. I have embraced Islam Religion from Hindu-Ezhava Community as per Discharge Certificate No. 336/15 dated 1-8-2015 and renewed on 8-6-2016 issued by the Secretary, Maunathul Islam Association, Ponnani with a new name Farha. Hereafter I will be a member of Islam Religion and will be known by the name Farha only and will sign accordingly.

This change will come into effect in all records related to me.

Inchamudi,
31-5-2017.

_____ VIJITHA. K. C

NOTIFICATION

I, Sudha. T. M, Rajeswari Nilayam, House No. IX/88, Thottapura, Malampuzha P. O., Palakkad Taluk, Palakkad District, Pin-678 651, do hereby notify for the information of all authorities concerned, and the public that my Community which is wrongly entered as Hindu, Konar in my S.S.L.C. Book No. H 283994 with Register No. 196116 of March 1995, is corrected as Hindu, Yadava vide Certificate No. C1. 2017/1489/9/500, dated 29-4-2017 issued by the Tahsildar, Palakkad Taluk.

This correction will come into effect in all records related to me.

Malampuzha,
29-4-2017.

_____ SUDHA. T. M

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Thanveer Sha Kaukab. C. K, Chennamangalath House, Ponnemkode, Vazhempuram P. O., Mannarkkad Taluk, Palakkad-678 595, holder of S.S.L.C. No. L286659 with Register No. 444221 of March 2011, in the Higher Secondary Examination Certificate No. HSE/2/2013/240660 with Register No. 9235314 of March 2013, in the Birth Certificate with Registration No. 2255 date of Registration 23-5-1995 issued by the Health Inspector & Registrar of Births, Deaths, Manjeri Municipality, in the Election Identity Card No. AZV0361402 dated 22-10-2015 issued by the Electoral Registration Officer, 53 Kongad Assembly Constituency, also known as Thanveersha Kaukab. C. K in the Aadhaar Card No. 6250 1330 0819 issued from UIDAI, Govt. of India, in the Driving Licence No. 50/636/2016 dated 1-2-2016 issued by the Asst. LA Mannarghat, in the PAN Card No. BGYPC9055Q issued from Income Tax Department, Govt. of India is one and the same person. Hereafter, I have changed my name as Thanveer Sha. C. K.

This change will come into effect in all records related to me.

Vazhempuram,
24-4-2017.

_____ THANVEER SHA KAUKAB. C. K

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Biju. E. K, Elappungal House, Kattekkad, Chittoor P. O., Mannarkkad Taluk, Palakkad-678 581, holder of Extract of Admission Register with Admission No. 993 date of Admission 26-5-1992 issued by the Head Mistress, Arogyamatha High School, Kottathara, in the Driving Licence No. 50/3130/2009 dt. 19-10-2015 issued by the Asst. LA, Mannarghat, also known as Kuriakose in the Election Identity Card No. LZG 1668680 dated 6-1-2017 issued by the Electoral Registration Officer, 54 Mannarkkad LA Constituency, in the Ration Card No. 1949086023 (Sl. No.1) dated 27-7-2010 issued by the Taluk Supply Officer, Mannarkkad, known as Kuryakose. E. K in the

Aadhaar Card No. 8162 7508 7089 issued from UIDAI, Govt. of India is one and the same person. Hereafter I will be known by the name Kuriakose. E. K only.

This change will come into effect in all records related to me.

Chittur,
6-3-2017.

_____ BIJU. E. K

NOTIFICATION

I, Mohanraj. K, Maruthalaparambu, Peruvemba P.O., Palakkad-678 531, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu-Kadaiyan in my S.S.L.C. No. A-107375 with Register No. 107174 of March 2000, is corrected as Hindu-Kollan vide Certificate No. C1-2017/7652/9/500/Kdis dated 2-5-2017 issued by the Tahsildar, Palakkad Taluk.

This correction will come into effect in all records related to me.

Peruvemba,
3-5-2017.

_____ MOHANRAJ. K

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Swapna Pottakkat, 'Theertham', Vellampuram, Karad Post, Nilambur Taluk, Malappuram District, Pin-679 339, holder of S.S.L.C. Book No. C 497097, with Register No. 402133, of March 1992, Pre-Degree Examination Certificate Folio No. 10243, with Reg. No. 62782, of April 1994, of University of Calicut, and General Nursing and Midwifery Certificate Sl. No. 14062, with Registration Number 24692, dated 15-7-1998 of The Kerala Nurses and Midwives Council, Thiruvananthapuram, also known as Swapna Suresh in the Employment Certificate No. BI/1890/2017 issued on 24-3-2017 from Government District Hospital Nilambur, in the PAN Card with Permanent Account No. ESSPS4098L, issued from Income Tax Department, Government of India, Driving Licence No. 32322/NTV/M/08, date of issue 21-11-2008 issued by the District Transport Officer, Nagaland, in the Birth Certificate with Registration No. 5069/2000, date of Registration 29-7-2000, issued by the Registrar of Births and Deaths, Manjeri Municipality, of my minor son Sidharth. S., also known as Swapna in the Aadhaar No. 7207 9908 9475, issued from Unique Identification Authority of India, in the Electoral Identity Card No. HMP1429026, dated 22-10-2015, issued by the Electoral Registration Officer, Wandoor Constituency, and in the Birth Certificate with Registration No. 460/2006, date of Registration 19-5-2006, issued by the Registrar of Births and Deaths, Thazhekkode Gramapanchayath of my minor daughter Sneha Suresh, as Swapna Suresh P, in the Military Discharge Certificate Service No. 745117.B dated 2-12-2009, issued by Station Commander 511 SU AF, of my husband Cheeniyampurath Suresh, and as P Swapna in the Marriage Certificate with Register No. 166, dated 2-4-1998 of Kerala Kshethra Samrakshana Samithi, Ambalapoyil, is one and the same person. Hereafter I will be known by the name Swapna Suresh only, consequent on my marriage.

This change will come into effect in all records related to me.

Karad,
25-4-2017.

_____ SWAPNA POTTAKKAT

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Ragularajan Madathum Thazha, Madathum Thazhekuni (House), Kayappnichi P. O., Vadakara Taluk, Kozhikode District, Pin Code-673 505, holder of S.S.L.C. Book No. D 128787 with Register No. 401050 of March 1984, also known as Rahulan in the Election Identity Card No. RDD0867507, issued on 13-2-2017 by the Electoral Registration Officer, Nadapuram Assembly Constituency, in the Ration Card No. 2161137123 issued on 21-7-2010 by the Taluk Supply Officer, Vatakara, and entered in the Birth Certificate of my daughter Theertha Ragul (Registration No. 1266/1996 date of Registration 23-3-1996, issued by the Registrar of Births, Deaths & Marriages, Health Inspector-Gr. I Thalassery Municipality), and known as Rahulan M T in the Aadhaar Card No. 6833 3179 2764 issued from Unique Identification Authority of India, Government of India, is one and the same person. Hereafter I will be known by the name Rahulan only.

This change will come into effect in all records related to me.

Kayappnichi,
3-5-2017.

_____ RAGULARAJAN MADATHUM THAZHA

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Jishalatha C, Naniyat (House), Olavanna P.O., Kozhikode Taluk, Kozhikode District, Pin-673 019, holder of S.S.L.C. Book No. B 035903 with Register No. 207261 of March 1989, also known as Jisha in the Election Identity Card No. KL/04/023/099455 issued on 24-9-1998 by the Electoral Registration Officer, for Koduvally Constituency, and in the Ration Card No. 2159015815 (Sl. No. 4) issued on 24-12-2008 by the Taluk Supply Officer, Kozhikode, entered in the S. S. L. C. of my son Abhith N (Certificate No. P 121941 with Register No. 183566 of March 2014), and entered as Jishalatha in the Birth Certificate of my son N.Abhith (Registration No. VI-1830/98 date of Registration 13-4-1998, issued by the Health Officer and Registrar of Births & Deaths, Corporation of Calicut), and entered as Jisha C in the Birth Certificate of my minor daughter Siya N (Registration No. VI/2195/2004 date of Registration 24-5-2004, issued by the Health Officer and Registrar of Birth & Deaths, Corporation of Calicut), is one and the same person. Hereafter I will be known by the name Jisha C only.

This change will come into effect in all records related to me.

Olavanna,
5-5-2017.

_____ JISHALATHA C

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Balasubramanyan. K, Thrived (House), Puthukkonath Thazham, Kommeri P. O., Mankavu, Kozhikode Taluk, Kozhikode District, Pin-673 007, holder of S.S.L.C. D No. 434157 with Register No. 781171 of March 2005, in the Driving Licence No. 11/6214/2006 issued on 5-1-2015 by the Asst. LA, Kozhikode, also known as Balasubramanyan Kuniyil in the Passport No. H0642061 issued on 17-10-2008 by the Assistant, Passport Office, Kozhikode, and known as Balasubrahmanian in the Election Identity Card No. DSL1916436 issued on 8-3-2006 by the Electoral Registration Officer, Kozhikode-2 LA Constituency, is one and the same person. Hereafter I have changed my name as Bala K.

This change will come into effect in all records related to me.

Kommeri,
2-5-2017.

_____ BALASUBRAMANYAN. K

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Suresh Bindu K, Pattayam Thodikayil (House), Choolur P. O., NIT (via), Kozhikode Taluk, Kozhikode District, Pin-673 601, holder of S.S.L.C. Book No. D 371125 with Register No. 444549 of March 1991, also known as Bindhu in the Election Identity Card No. FZQ1725415 issued on 15-1-2002 by the Electoral Registration Officer, Kunnamangalam LA Constituency, and known as Sureshbindu in the Ration Card No. 2159075716 (Sl. No. 7) issued on 24-12-2008 by the Taluk Supply Officer, Kozhikode, and as Bindu in the Aadhaar Card No. 7783 7142 1408 issued from Unique Identification Authority of India, Government of India, and in the Birth Certificate of my minor son Arjun M (Registration No. 1522/04 date of Registration 29-6-2004, issued by the Registrar of Births & Deaths, Mokkalam Grama Panchayat) and as Bindu K in the S.S.L.C. of my minor daughter Shibida M (Certificate No. R 566795 with Register No. 309898 of March 2016), is one and the same person. Hereafter I will be known by the name as Bindu K only.

This change will come into effect in all records related to me.

Choolur,
16-5-2017.

_____ SURESH BINDU K

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Snehaseelan P G, Paranguniyil (House), Kadalundi (P.O.), Kozhikode Taluk, Kozhikode District, Pin-673 302, holder of S.S.L.C. Book No. F 412772 with Register No. 394376 of March 1993, in the Driving Licence No. 11/5561/1996 dated 26-4-2016 by the Asst. LA, Kozhikode, also known as Snehesh in the Election Identity Card No. HPN2056356 issued on 22-10-2015 by the Electoral Registration Officer, Beypore Assembly Constituency, and in the Ration Card No. 2159145630 (Sl. No. 4) issued on 24-12-2008 by the Taluk Supply Officer, Kozhikode, and known as Snehesh P G in the Aadhaar Card No. 7754 2262 7443 issued from Unique Identification Authority of India, Government of India, is one and the same person. Hereafter I will be known by the name Snehesh P G only.

This change will come into effect in all records related to me.

Kadalundi,
15-5-2017.

SNEHASEELAN P G

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Anileshan N, Naniyat (House), Olavanna (P. O.), Kozhikode Taluk, Kozhikode District, Pin-673 019, holder of SSLC Book No. C 080007 with Register No. 72570 of March 1982, also known as Anil Kumar N in the Aadhaar Card No. 4101 1898 7101 issued from Unique Identification Authority of India, Government of India, and entered in the Birth Certificate of my minor daughter Siya N (Registration No. VI/2195/2004 date of Registration 24-5-2004, issued by the Health Officer and Registrar of Birth & Deaths, Corporation of Calicut), and known as Anilkumar in the Election Identity Card No. KL/05/026/459744 issued on 7-8-1998 by the Electoral Registration Officer, for Beypore Constituency, and entered in the Birth Certificate of my son N. Abhith (Registration No. VI-1830/98 date of Registration 13-4-1998, issued by the Health Officer and Registrar of Births & Deaths, Corporation of Calicut), and as Anil in the Ration Card No. 2159015815 (Sl. No. 2) issued on 24-12-2008 by the Taluk Supply Officer, Kozhikode, entered as Anilkumar. N in the S.S.L.C. of my son Abhith N (Certificate No. P 121941 with Register No. 183566 of March 2014), is one and the same person. Hereafter I will be known by the name Anil Kumar. N only.

This change will come into effect in all records related to me.

Olavanna,
5-5-2017.

ANILESHAN N

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Babu.V, Vengalath (House), Mathara, Guruvayurappan College (P. O.), Kozhikode Taluk, Kozhikode District, Pin Code-673 014, holder of SSLC No. M 334650 with Register No. 186524 of March 2012, and Higher Secondary Examination Certificate No. HSE 2/2014/308305 with Register No.1298352 of March 2014 issued on 13-5-2014 from the Board of Higher Secondary Examination, Govt. of Kerala, in the Trade Certificate [Draughtsman (Civil)] No. 1632404648 with Roll No. 00140832012839 issued on 20-2-2017, by the Member Secretary, National Council for Vocational Training, in the Birth Certificate with Registration No. 234/2017 date of Registration 22-4-2017 issued by the Registrar of Births and Deaths, Olavanna Grama Panchayath, in the Driving Licence No. 11/17735/2015 dated 22-12-2015 issued by Asst. LA, Kozhikode, also known as Babu, in the Election Identity Card No. NVK0489997, issued on 15-12-2014 by the Electoral Registration Officer, Kunnamangalam LA Constituency, in the Ration Card No. 2159214333 (Sl.No.2) issued on 24-12-2008 by the Taluk Supply Officer, Kozhikode, in the Aadhaar Card No. 3345 2083 3664 issued from Unique Identification Authority of India, Government of India, is one and the same person. Hereafter I have changed my name as Aswajith.V.

This change will come into effect in all records related to me.

Guruvayurappan College,
2-5-2017.

BABU.V

NOTIFICATION

I, Suresh Babu. M. R, Chalikkoth (House), Thiruvambady (P. O.), Thamarassery Taluk, Kozhikode District, Pin code-673 603, do hereby notify for the information of all concerned authorities and public that my Community which is wrongly entered in my SSLC Book No. A 109609 with Register No. 274371 of March 1988, as Hindu-Chettiar is corrected as Hindu-Saliya vide Certificate No. Kdis/10127/2017/C1 dated 18-4-2017 issued by the Tahsildar, Taluk Office, Thamarassery.

This correction will come into effect in all records related to me.

Thiruvambady,
5-5-2017.

SURESH BABU. M. R

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Muhammed Abdul Basheer, Kallumpurath (House), Chamal P. O., Thamarassery, Thamarassery Taluk, Kozhikode District, Pin-673 573, holder of All India Secondary School Examination 2009 S. No. SSE/2009/0312399 with Roll No. 4160905 issued on 26-5-2009, by the Controller of Examinations, C.B.S.E., Delhi, Driving Licence No. 57/7116/2013 dated 29-8-2013 issued from Assistant LA, Koduvally, Election Identity Card No. NLH0237610 issued on 5-1-2012 by the Electoral Registration Officer, Koduvally LA Constituency, Aadhaar Card No. 9877 8244 4230 issued from Unique Identification Authority of India, Government of India, and Birth Certificate with Registration No. 1361/93, date of Registration 5-11-1993, issued by the Sub Registrar of Births & Deaths, Thamarassery Panchayat, have changed my name as Nadheem Abdulla.

This change will come into effect in all records related to me.

Chamal,
16-5-2017.

MUHAMMED ABDUL BASHEER

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Fasila.C, Cheriyaarambil House, Panangad P. O., Balussery (via), Thamarassery Taluk, Kozhikode District, Pin-673 612, holder of S. S. L. C. C No. 411106 with Register No. 208831 of March 2003, also known as Fasila in the Election Identity Card No. XFI0227413 issued on 7-1-2011 by the Electoral Registration Officer, Balussery LA Constituency, and in the Aadhaar Card No. 4787 0345 7137 issued from Unique Identification Authority of India, Government of India, is one and the same person. I have embraced Hindu Religion from Islam-Mappila Community as per the Sudhi Certificate No. 7963/2016 issued on 15-12-2016 by the Arya Samaj Secretary, Aryasamaj Mandir, Ram Mohan Road, Kozhikode with a new name Sneha. Hereafter I will be a member of Hindu Religion and have changed my name as Sneha C.

This change will come into effect in all records related to me.

Panangad,
15-5-2017.

FASILA. C

NOTIFICATION

I, Bijeesh M B, Madayil House, Punnakkal P.O., Thiruvambady, Thamarassery Taluk, Kozhikode District, Pin code-673 603, do hereby notify for the information of all concerned authorities and public that my Community which is wrongly entered in my Duplicate S.S.L.C. A No. 030787 with Register No. 250399 of March 1999, as Hindu-Thiyya is corrected as Hindu-Saliya vide Certificate No. K.dis./6466/2017/Cl dated 8-5-2017 issued by the **Tahsildar, Taluk Office, Thamarassery.**

This correction will come into effect in all records related to me.

Punnakkal,
15-5-2017.

BIJEESH M B

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Satheesh Kumar, Saralalayam, P. O. Bekal, Pattathanam, Hosdurg Taluk, Kasargod District, Pin-671 318, holder of Extract of School Admission Register with Admission No. 909, date of Admission 3-6-1974 issued by the Headmaster, G.F.U.P. School, Bekal, in the S.S.L.C. No. R 355227 with Register No. 209172 of March 2016 of my minor daughter Sonia Satheesh Kumar, also known as Satheeshkumar. K in the Driving Licence No. 14/36/1988 dated 10-8-2009 issued by the Asst. LA, Kanhangad and as Sathish Kumar Kunhikannan in the Passport No. P 1506272 issued on 8-8-2016 by the Passport Officer, Kozhikode, in the Birth Certificate of my minor daughter Sonia.S with Registration No. 4218/2000 date of Registration 11-12-2000, issued by the Registrar of Births and Deaths, Ajanur Grama Panchayat is one and the same person. Hereafter I have changed my name as Sathish Kumar. K. and will sign accordingly.

It is further notified that my minor daughter Sonia Satheesh Kumar, holder of S.S.L.C. No. R 355227 with Register No. 209172 of March 2016 also known as Sonia. S in the Birth Certificate with Registration No. 4218/2000, date of Registration 11-12-2000, issued by the Registrar of Births & Deaths, Ajanur Grama Panchayath as Sonia in the Aadhaar No. 2471 4390 9961 issued from Unique Identification Authority of India, Passport No. N8497949 issued on 15-3-2016 by the Passport Officer, Kozhikode is one and the same person. Hereafter she will be known by the name Sonia. S. only.

The above changes will come into effect in all records related to us.

Kasaragod,
26-4-2017.

SATHEESH KUMAR